

12/4

Reserved

Central Administrative Tribunal, Allahabad.

Registration T.A.No. 219 of 1986 (C.A.No.20 of 1982)

Union of India and another Appellants

Vs.

S.Mukherjee

..... Respondent

CONNECTED WITH

(1) Registration T.A.No. 218 of 1986 (C.A.No.18 of 1982)

Union of India and another Appellants

Vs.

B.S.Chopra

..... Respondent

(2) Registration T.A.No. 221 of 1986 (C.A.No.15 of 1982)

Union of India and another Appellants

Vs.

Ishrat Ali

..... Respondent.

(3) Registration T.A.No. 604 of 1986 (C.A.No. 19 of 1982)

Union of India and another Appellants.

Vs.

S.A.Maliki

... Respondent.

Hon. D.S.Misra, AM
Hon. G.S.Sharma, JM

(By Hon.G.S.Sharma, JM)

For order, see our order of date passed in the
connected Registration T.A.No. 218 of 1986 (C.A.No. 18
of 1982.)

[Signature]
5.1.1987
Member (A)

Dated 5.1.1987
kkb

[Signature]
5.1.1987
Member (J)